

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33617/2019

(Arising out of impugned final judgment and order dated 16-11-2018 in CRLA No. 8297/2009 16-11-2018 in CRLA No. 6203/2009 16-11-2018 in CRLA No. 5963/2009 16-11-2018 in CRLA No. 6134/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KALUWA @ BASANT

Respondent(s)

(IA No.155389/2019-CONDONATION OF DELAY IN FILING and IA No.155391/2019-EXEMPTION FROM FILING O.T.)

Date : 18-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. Ajay Kumar Mishra, Sr. Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr. Aviral Saxena, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)